

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 227 of 2012

Dated : 23rd January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Maharashtra State Electricity

Distribution Co. Ltd.

... Appellant(s)

Versus

Maharashtra Electricity Regulatory

Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Puja Priyadarshini

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. Sakya S. Chaudhuri
Mr. S. Nargolkar
Mr. Anand K. Shrivastava
for consumers

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 29.01.2013 after serving copy on the other side.

Post the matter on **22.02.2013**. The other consumers are at liberty to file the replies after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/sm